

1	2	3
signed in June 1999 (Dhaka-Calcutta); July 2001 (Dhaka-Agartala), June 2015 (Guwahati-Shillong-Dhaka, and Kolkata-Agartala via Dhaka); April 2017 (Kolkata-Khulna-Dhaka)	connectivity. Under the mentioned Agreements, passenger bus services on all the 5 routes are operational between the two countries.	traffic.
3. India-Nepal Agreement for the Regulation of Passenger Traffic signed in November 2014	Strengthening the economic bonds between the two countries on the basis of common interests for operating passenger traffic between the two countries. Under the Agreement, passenger bus services on 13 routes are operational between the two countries.	Does not arise since the MVA pertains to only regulation of passenger traffic.
4. India-Afghanistan Motor Vehicles Agreement for the Regulation of Passenger, Personal and Cargo Vehicular Traffic signed in September 2017	To promote closer regional economic cooperation and integration through enhanced regional connectivity through road transport. The ratification of the MVA is under process.	Does not arise since the ratification of the MVA is under process.

Road accidents in the country

1270. SHRI S. MUTHUKARUPPAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that the year 2018 saw an increase in road accidents in the country by 0.46 per cent as compared to year 2017;

(b) whether it is also a fact that the fatalities have also increased by about 2.37 per cent and 1,51,471 persons were killed in 2018; and

(c) whether it is also a fact that road accident injuries have, however, showed a decrease of 0.33 per cent in 2018 as compared to 2017?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) to (c) Based on available data comparative statement of Total number

of road accidents, fatalities and persons injured in the country during the calendar years *i.e* 2017 and 2018 are as under:

On all roads including Highways

Year	Total Accidents	Number of persons killed	Number of persons Injured
2017	464,910	147,913	470,975
2018	467,044	151,417	469,418
% increase(+)or decrease (-)	(+) 0.46%	(+)2.37%	(-)0.33%

Capital cost of Vijayawada-Machilipatnam section on NH-65

1271. SHRI KANAKAMEDALA RAVINDRA KUMAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has notified the final capital cost of Vijayawada-Machilipatnam section of National Highway number 65 (old NH-9);
- (b) if so, the details thereof; and
- (c) the details of recovery of capital cost through user fee realized so far?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) No Sir. However, as per the User Fee Notification for Vijayawada-Machilipatnam Section of NH-65 (Old NH-9) published in the Gazette of India, the capital cost of Project is ₹ 1540.82 crores.

- (c) An amount of ₹ 17.716 Crores has been realised through User Fee collection since the commencement of commercial operations on 26.06.2019 upto 25.02.2020.

Proposal for widening NH-45

1272. SHRI T.K. RANGARAJAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government is undergoing any fund constraints for development of roads;
- (b) if so, whether it will affect the proposal for improving the NH-45 between Tambaram and Chengalpattu in Tamil Nadu; and